

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 106

CP (CAA) No. 43/Chd/Hry/2023
(2nd Motion)

IN THE MATTER OF:

OP Marketing Private Limited

...Transferor Company

With

Sainsons Paper Industries Pvt. Ltd.& Ors

...Transferee Companies

Under Section: 230-232, CA 2013

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 17.05.2024.

19.04.2024

Pooja

Sd/-
Court Officer